

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 121  
CA No. 42/CB/2022  
IA (Companies Act) No. 15/CB/2023  
Diary No. 2112133/00163/2024  
IN  
(CP No. 98/CTB/2019)

**Proceedings under Section 241-242 Companies Act**  
**IN THE MATTER OF:**

Dr. Kedarnath Panda & Ors. (Dr. Manoranjan Mohapatra) .....Applicant  
V/S  
Institute of Gastro & Kidney Care Pvt. Ltd. & Ors. ....Respondent

**Order delivered on 12/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant	Dr. Kedarnath Panda
For the Respondent	Mr. Saswat K. Acharya, Adv. Ms. S. Pholgu, Adv. Mr. Subham Agarwal, Adv. Mr. Jaish Joshi, Adv. Mr. Soumya Sujit Mishra, CS

**ORDER**

**CA No. 42/CB/2022, IA (Companies Act) No. 15/CB/2023 and Diary No. 2112133/00163/2024:**

1. Dr. Kedarnath Panda appears for the applicant in person.
2. Ld. Counsel Mr. Saswat K. Acharya appears for the respondent.
3. List the matter on 08.08.2024.



**Rajeev Mehrotra**  
**Member (Technical)**



**Deep Chandra Joshi**  
**Member (Judicial)**